

From:

Nikesh Kumar Sinha
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2024-25/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

1. Mr. Anil Kumar Mishra No. 2, Principal Distreit & Sessions Judge, Bokaro.
2. Mr. Dhruva Chandra Mishra, Principal Distreit & Sessions Judge, Gumla.
3. Mr. Satya Prakash Sinha, Principal Distreit & Sessions Judge, Hazaribagh.
4. Mr. Anil Kumar Mishra No. 1, Principal Distreit & Sessions Judge, Jamshedpur.
5. Mr. Rasikesh Kumar, Principal Distreit & Sessions Judge, Khunti.
6. Mr. Manoj Kumar Singh, Principal Distreit & Sessions Judge, Latehar.
7. Mr. Arvind Kumar Pandey, Principal Distreit & Sessions Judge, Lohardaga.
8. Mr. Alok Kumar Dubey, Principal Distreit & Sessions Judge, Ramgarh.
9. Mr. Diwaker Pandey, Judicial Commissioner, Ranchi.
10. Mr. Rama Shanker Singh, Principal Distreit & Sessions Judge, Seraikella-Kharsawan.

Sub.- Nomination of Judicial Officers for attending “**State Level Conference on the topic “Judicial Ethics : Conduct inside and outside of Court”**” scheduled to be held on **20th July, 2024** from **10:30 A.M. to 1:30 P.M.** at **Judicial Academy, Jharkhand, Ranchi.**

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid **Conference** scheduled to be held on **20th July, 2024** from **10:30 A.M. to 1:30 P.M.** at **Judicial Academy, Jharkhand, Ranchi.**

The arrangements for breakfast and lunch of the nominated officers will be made by the Judicial Academy, Jharkhand, Ranchi. All the nominated officers have to report at Judicial Academy Jharkhand for Conference at 9:30 A.M. for registration in proper dress.

You are, therefore, directed to attend the aforesaid Conference on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid training Programme.

No individual request seeking permission to attend the Conference is required and further, no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,
Sd/-Nikesh Kumar Sinha
Registrar (Administration)

Memo No. 3546 /Apptt.

Dated, Ranchi, the 15/07/2024

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 724/JAJ dated 09.07.2024 / the Member Secretary, JHALSA / Officers concerned for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration)